

F.No. 01(03)/Roster/CESTAT/2022  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 09.03.2022

**ORDER NO. 55 of 2022**

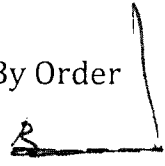
Hon'ble President is pleased to partially modify the roster order no. 17 of 2022 for **CESTAT, New Delhi** on **29.03.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 29.03.2022 At 2:30 p. m.	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	ST/ROM/50063/2020 in ST/52948/2016 M/s. Synergy Baxi Logistics (P) Ltd. vs. CST, Jaipur  ST/ROM/51213/2019 in ST/60204/2013 M/s. Spectranet Ltd. vs. CST, Delhi  ST/ROM/50853/2019 in ST/51282/2015 M/s. Jet Lite India Limited vs. CST, Delhi - II

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

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Deputy Registrar